

Special Power Committee

1124. SHRI RAJESH KUMAR:
SHRIMATI SHEELA
GAUTAM:
SHRI RAMESHWAR
PATIDAR:

Will the Minister of POWER be pleased to state:

(a) whether the Government propose to constitute a special power committee;

(b) if so, the details thereof;

(c) whether the Government also propose to further increase the present allocation for the power sector; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI P.V. RANGAYYA NAIDU) (a) No, Sir.

(b) to (d). Do not arise.

National Highways

1126. SHRI RATILAL VARMA: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether Government of Gujarat have submitted a plan to connect certain roads of the State with the National Highways; and

(b) if so, the details thereof and the action taken thereon?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER) (a) and (b). Presumably, the Hon'ble Member is having

in mind the proposals submitted by the State Government of Gujarat for financing certain projects linking State Roads with National Highways. The State Government have sponsored 76 Road/Bridge projects costing Rs. 57.00 crores under the Centrally sponsored scheme of State Roads of Inter-State or Economic Importance in the 8th Five Year Plan. However, owing to meagre allocation of funds earmarked under the Central Sector Roads Programme in the current Plan, it would be possible to take up only some selected projects in various States including Gujarat under the aforesaid programme.

[English]

Import of coal by SAIL

1127. SHRI BASUDEB ACHARIA: Will the Minister of STEEL be pleased to state:

(a) whether the Steel Authority of India Limited propose to import coal for its steel plants;

(b) if so, the details of the foreign exchange outflow as a result thereof;

(c) whether the Steel Authority of India Limited propose to take back the management of coal washeries; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF STEEL (SHRI SONTOSH MOHAN DEV) (a) and (b). Coking coal is imported by SAIL as a quantitative and qualitative gap filler between availability of indigenous coking coal and the total requirement of coal by the steel plants. For the year 1994-95 Coal India Limited (CIL) have indicated maximum availability of 10.5 million tonnes of coking coal to the SAIL'S steel plants against their requirement of 16.0 m.t.